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Name of the Ministry/ o Department		Designation of official who attended the meeting	Whether treated as State Guest	Period of State Guest treatment	Name of organisa- tion which provided State Guest
s1. I	Department of Parliamentary Affairs	Under Secretary	Yes (tree lodging only)	27 to 30-9-77	Shipping Corpora- tion of India,
12.	Do. (Assistant			73 Do. 4 1
13.	Do.	P.S. to Minister of State.	No	N.A.	N.A.
14. Press Informa- tion Bureau		Deputy Principal Information Office	Yes	27 to 30-9-77 ऑस्ट्रक्ल व औ	Shipping Corporation of India.
15.	Do.	Assistant Informa- tion Officer,	Yes	27 to 29-9-77	Do.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Agriculture and Irrigation (Department of Food)

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): Sir. I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agiiculture and Irrigation (Department of Food):—

- (i> G.S.R. No. 874, dated the 23rd June, 1979,, publishing the Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1979.
- (ii) G.S.R. No. 538(E), dated the 15th September, 1979, publishing the Delhi Roller Mills Wheat Products (Ex-Mill and Retail) Price Control Order, 1979.
- (iii) G.S.R. No. 614(E), dated the 9th November, 1979, publishing the Delhi Roller Mils Wheat Products (Ex-Mill and Retail) Price Control (Amendment) Order, 1979.
- (iv) G.S.R. No. 1473, dated the 8th December, 1979, publishing the Wheat Roller Flour Mills (Licensing and Control) (Second Amendment) Order ,1979.

[Placed in Library. See No. LT-210/80 for (i) to (iv)].

Notifications of the Ministry of External Affairs

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Sir, I beg to lay on the Table, under sub-section (3) of section 24 of the Passports Act,, 1967, a copy each (in English and Hindi) of the following Notifications of the Ministry of External Affaire:—

- (i) G.S.R. No. 280(E), dated the 1st May, 1979, publishing the Passports (Fifth Amendment) Rules, 1979.
- (ii) G.S.R. No. 238(E), dated the 9th May, 1979, publishing the Passports (Sixth Amendment) Rules, 1979.
- (iii) G.S.R. No. 335(E), dated the 1st June, 1979, publishing the Passports (Seventh Amendment) Rules, 1979.

[Placed in Library. See No. LT-181-A/80 for (i) to (iii) L

- (iv) G.S.R. No. 436(E), dated the 5th July, 1979, publishing the Passports (Ninth Amendment) Rules 1979.
- (v) G.S.R. No. 489(E), dated the 16th August, 1979, oublishing the Passports (Tenth Amendment) Rules, 1979.

(vi) G.S.R. No. 528(E), dated the 3rd September, 1979, publishing the Passports (Eleventh Amendment) Rules, 1979.

[Placed in Library. See No. LT-181]80 for (i) to (vi)].

I. Annual Accounts (1978-79) of the Madras Port Trust an[^] related paper

II. Annual Accounts (1978-79) of the Bombay Port Trust and related paper

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): Sir,. I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (2) of section 193 of the Major Port Trusts Act, 1963:—

- I. Annual Accounts of the Madras Port Trust for the year 1978-79 and the Audit Report +hereon.
- II. Annual Accounts of the Bom bay Port Trust for the year 1978-79 and the Audit Report thereon.
- I. Administrative Report (1978-79) of [Placed in Library. See No. LT-119/80 for I and II]. the Delhi Transport Corporation
- II. Report (1977-78) of the Seamen's Provident Fund Scheme 1966
- III. Notifications of the Ministry of Shipping and Transport (Transport Wing)

IV. Merchant Shipping (Fees for Load Line Surveys) Rules, 1979

SHRI A. P. SHARMA: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Annual Administration Report of the Delhi Transport Corporation for the year 1978-79, together with a Review by Government on the working of the Corporation, under sub-section (2) of section 35 of the Road Transport Corporations Act,. 1950. [Placed in Library. See No. LT-118/80].

- II. A copy (in English and Hindi) of the Twelfth Annual Report on the working of the Seamen's Provi dent Fund Scheme. 1986, for the year 1977-78. [Placed in Library. See No. LT-117/80].
- III. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping' and Transport (Transport Wing), under sub-section (3) of ,3-ction 458 of the Merchant Shipping Act, 1958:—
 - (a) G.S.R. No. 797, dated the 9th June, 1979, publishing the Merchant Shipping (Load Line) Rules, 1979.
 - (b) G.S.R. No. 37, dated the 12th January, 1980, publishing the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1980.
 - (ii) A statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned at (i) (a) above. [Placed in Library. See No. LT-120/8§ for (i) and (ii)].
- IV. A copy (in English and Hindi) of the Ministry of Shipping and Transport (Shipping Wing) Notification G.S.R. No. 1163, dat?d the 15th. September,, 1979, oublishing the Merchant Shipping (Fees for Load Line Surveys) Rules, 1979, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, along-with a statement giving reasons for the delay in laying the Notification. [Placed in^Library. See No. LT-205/80].

Notifications of the Ministry of Shipping and Transport (Transport Wing*

SHRI A. P. SHARMA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Transport Wing), under sub-section (3) of section 122 of the Major Port Trusts Act, 1963 •—